

*Asst. J. S. D. 10/1/13*



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**PROFORMA FOR DECLARATION OF ASSETS  
(AS ON 14-01-2013)**

Name of officer (In full) :- SARV VIJAY AGRAWAL  
Date of Birth :- 10-03-1988 (Tenth March Nineteen Eighty Eight)  
Present Post held :- Civil Judge Class-II, Narayanpur at Jagdalpur

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and Details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired
	Housing and other Building	Land		
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DISTRICT AND TOWN - MAHOBALPUR	ONE HOUSE AND NINE SHOPS	—	On the name of Shri Murari Lal Agrawal Relation - Father	Ancestral Property, (Have share in Partition)

Movable Property (Valued Above - 25,000/- Rs.)

<u>Name of Article</u>	<u>Jewellery (Lump Sum)</u>	NIL	NIL
<u>Jewellery (Worth Rs.)</u>	Gold - 75 Grams.	— 2,25,000 ₹ (Approximately) (Purchased by parents before becoming Judge)	
<u>Name of Issuing Company</u>	<u>Shares/Debentures</u>	NIL	<u>No. of Shares</u>
<u>Life Insurance Policy &amp; others</u>			
Life Insurance Policy with LIC of	50,000 ₹.		
Annual Premium - 1700 ₹.			

Bank Deposits/Securities & Investments.

	Name of Bank	City	AMOUNTS	Amount
1) Fixed Deposites	N/A			
2) Savings Bank A/CS	① SBI, Collectorate Branch, Jagdalpur (Salary Account) ② HDFC Bank, Delhi			70,000 ₹ 800 ₹
3) PPF	NIL			
4) GPB/GPF				18,670 ₹
5) NSS/NSC	NIL			
6) Others	NIL			

† In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.

Note- The expected declaration of assets is subject to Provision of C.G. Civil Services (conduct) rules, 1965.

*[Signature]*  
Signature & Date